

ORISSA HIGH COURT**FILING REPORT AS ON :08/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002670/2020	MANABHANJAN MAHALI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PATKURA /243 /2019 () //
2	BLAPL/0002671/2020	DINESH KUMAR SWAIN VS STATE OF ODISHA	G.N.MISHRA VS	CHOUDWAR /70 /2020 () //
3	BLAPL/0002672/2020	IRFAN KHAN @ GULUA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /184 /2019 () //
4	BLAPL/0002673/2020	RANJAN KUMAR SAHANI @ RANJANA SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /68 /2019 () //
5	BLAPL/0002674/2020	KATIKA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /05 /2020 () //
6	BLAPL/0002675/2020	RAMHARI DAS VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	SAMBALPUR CYBER /02 /2020 () //
7	BLAPL/0002676/2020	SIDDHARTHA SWAYAM ROUT VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	NAYAPALLI P.S. /634 /2019 () //
8	BLAPL/0002677/2020	SURESH KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /54 /2020 () //
9	BLAPL/0002678/2020	BIJAY KUMAR BARIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BADAMBADI /83 /2015 () //
10	BLAPL/0002679/2020	KACHI MAITY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	Tantiapal Marine /02 /2020 () //
11	CRLMC/0000948/2020	SADANANDA BEHERA VS STATE OF ODISHA	BIJAYANANDA DASH VS	BHADRAK RURAL /239 /2012 () //

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12	CRLMC/0000949/2020	GADADHAR MEHER VS STATE OF ORISSA	AMULYA RATNA PANDA VS	//0 0 //
13	CRLREV/0000237/2020	PRAMOD KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) CRMC/0000021/2019
14	RSA/0000117/2020	ISWAR CHANDRA BINDHANI VS ABODHA MOHAKUD	NIRANJAN PANDA - 1 VS	// 0 //
15	RSA/0000118/2020	ISWAR CHANDRA BINDHANI VS ABODHA MOHAKUD	NIRANJAN PANDA (1) VS	// 0 //
16	WP(C)/0011130/2020	M/S. SONY INDIA PVT. LTD. VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //
17	WP(C)/0011131/2020	RABI CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
18	WP(C)/0011132/2020	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
19	WP(C)/0011133/2020	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
20	WP(C)/0011134/2020	RABI CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
21	WP(C)/0011135/2020	PUSPALATA SETHY VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// 0 //
22	WP(C)/0011136/2020	NIBEDITA RANSINGH VS STATE OF ORISSA	J.K.KHANDAYATRAY VS	// 0 //
23	ABLAPL/0004312/2020	RAMJEE PRASAD GUPTA	AMULYA RATNA PANDA	BARBIL /43 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	ABLAPL/0004313/2020	BHAGIRATHI NAYAK @ LITU	P.K.RATH-1	CHANDANPUR /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	ABLAPL/0004314/2020	AJU KHAN @ MD. SADAB	AMULYA RATNA PANDA	BARBIL /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	ABLAPL/0004315/2020	SURENDRA MALLIK	ASHOK KUMAR BEHERA	BINJHARPUR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	ABLAPL/0004317/2020	SOUMENDRA PRADHAN	SUJATA JENA	ANGUL TOWN /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	ABLAPL/0004318/2020	RANJIT @ LITU KUMAR PRADHAN	SUJATA JENA	ANGUL TOWN /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	ABLAPL/0004319/2020	KARTIK JAREL	ASIT KUMAR JENA	CHITRAKONDA /47 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	ABLAPL/0004320/2020	MANOJ KUMAR PRADHAN	MAHESWAR DASH	BALANGA /29 /2020
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :08/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	219/2020 RSA/117/2020	ISWAR CHANDRA BINDHANI-MP	NIRANJAN PANDA
2	220/2020 RSA/118/2020	ISWAR CHANDRA BINDHANI-MP	NIRANJAN PANDA (1)
3	270/2020 BLAPL/2590/2020	GAGAN CHANDRA SAMAL-MP	AJAYA KUMAR MOHARANA
4	543/2020 CRLA/305/2009	BAIKUNTHA N.JENA-MP	M/S.P.K.RATH
5	544/2020 CRLA/588/2016	MILU@ASHISH SWAIN@ASHISH KU.SWAIN-MP	M/S.MANOJ KU.PANDA
6	5034/2020 WP(C)/11130/2020	M/S. SONY INDIA PVT. LTD.-MP	MUKESH PANDA
7	5035/2020 WP(C)/11130/2020	M/S. SONY INDIA PVT. LTD.-MP	MUKESH PANDA